

Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the
Returning Officer

For election to ...**94,Muzaffarpur**.....(Name of the House)
From...**Bhartiya Janta Party**.Constituency (name of the Constituency)

I, **Suresh Kumar Sharma**.....Son/daughter/wife of...**Late Ram Lalit Sharma**.....

Aged....**69**years,resident of**Raj Bhawan, Chakkar Maidan,Muzaffarpur**.....

Election, do hereby solemnly affirm and state on oath as under:-

(Strike out whichever is not applicable)

(1). I am a candidate set up by.....**Bhartiya Janta Party**.....(name of the political party)/ am
contesting as anIndependent candidate.

(2). Details of PAN and status of filling of Income tax return :

Sl No	Name	Permanent Account Number (PAN	the financial year for which the last Income- tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1	Self :-Suresh Kuma Sharma	AEIPK7037B	2014-15	1714363/-
2	Spouse:-Raj Kumari Sinha	AIGPS6286A	2014-15	1323601/-
3	Dependent:- HUF	AAKHS6461F	2014-15	687818/-
4	Dependent 2			
5	Dependent 3.....			

(5). The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl No	Officence	Descreption
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	Sri Amit Kr Dixit,J.M,Muzaffarpur, Trail No. 2150/2016, PS Town, Case no. 404/2010, dated 26.04.2012
(b)	Name of the court, Case No. and Date of order	
(c)	Details of Appeal (s) / Application(s) for revision	-

(6). Cases in which I have been convicted by a court of law (other those referred to in Form 26)

The details of cases, Sections of the Act and description of the offence for which convicted :	NIL
Name of the Court(s), Case No. and Date(s) of order(s) :	NIL
Punishment imposed	NIL

3/2/2016

That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. DETAILS OF MOVABLE ASSETS AS ON 10.10.2015

(Note:

- Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given
- Dependent, here means a person, substantially dependent on the income of the candidate.
- Details including amount is to be given separately in respect of each investment)

(Assets in joint name indicating the extent of joint ownership will also have to be given)

S. No	Description	Self	Spouse (s) Name (s) Raj Kumari Sinha	Dependent HUF	Dependent 2 Name	Dependent 3 Name
(i)	Cash in hand	155000/-	165000/-	350000/-		
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non-Banking Financial Companies and Cooperative societies and the amount in each such deposit	Total Rs. 134375/- Vide Schedule I	Total Rs. 125593/- Vide Schedule IV	CBI-7267.90		
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Total Rs. 2465380/- Vide Schedule II	Total Rs. 25,59,188/- Vide Schedule V			
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	LIC policy (Sum Assured) Rs. 7,50,000/-	Total Rs. 4,23,000/- Vide Schedule VI			
(v)	Personal Loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount	Loan to Atithi Rs. 22,45,639.41	Loan to Atithi Rs. 36,37,490.30	North Bihar Diesel Rs. 5266848.29 <u>Loan to:-</u> Mamta Kumari- Rs. 400000/- Bipul Kiran Singh- 300000/- S.K. Singh-500000/-		
(vi)	Motor Vehicles/Aircrafts/Yachts/Ships (details of Make, Registration No. etc., Year of Purchase and amount)	Make-Innova (Toyota) Reg No. BR06Z-0007 Year-2011 Amount-Rs. 12,95,670/-				
(vii)	Jewelry, Bullion and valuable thing (give details of weight and value)	50 grms Gold Rs. 1,30,000/-	200 grms Gold Rs. 5,20,000/-			
(viii)	Any other assets such as value of Calims/interest	Rs. 209288/- Vide Schedule III				
(ix)	Gross Total Value	73,85,352.41	74,30,271.30	67,24,116.19		

23/10/15

I, SURESH KUMAR SHARMA, S/o Ram Lalit Sharma, Resident of Chakkar Maidan, Muzaffarpur, do hereby solemnly affirm and state:-

B. DETAILS OF IMMOVABLE ASSETS AS ON 10.10.2015

(Assets in joint name indicating the extent of joint ownership will also have to be given)

S. No	Description	Self (Suresh Kr Sharma)	Spouse (s) Name (s) Raj Kumari Sinha	Dependent 1 HUF	Dependent 2 Name	Dependent 3 Name
(i)	Agricultural Land	Details Vide Annexure I	Details Vide Annexure II			
	Location (s)					
	Survey number (s)					
	Area (Total measurement in acres)					
	Whether inherited property (Yes or No.)					
	Date of Purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the Land by way of development, construction					
	Approximate Current Market value	Rs. 32,00,000/-	Rs. 1,17,50,000/-			
(ii)	Non -Agricultural Land	Details Vide Annexure I	Details Vide Annexure II			
	Location (s)					
	Survey number (s)					
	Area (Total measurement in Sq.ft)					
	Whether inherited property (Yes or No.)					
	Date of Purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the Land by way of development, construction etc.					
	Approximate Current Market value	Rs. 40,00,000/-	Rs. 40,00,000/-			
(iii)	Commercial Buildings	Details Vide Annexure I	Details Vide Annexure II			
	(including apartments)					
	- Location(s)					
	- Survey number(s)					
	Built up Area (Total measurement in Sq.ft.)					
	Whether inherited property (Yes or No.)					
	Date of Purchase in case of self acquired property					
	Cost of Property (in case of purchase) at the time of purchase					

30/12/12

	Any investment on the Property by way of development, construction etc.				
	Approximate Current Market value	Rs.2,83,10,000/-	Rs.2,52,50,000/-		
(iv)	Residential Buildings				
	(including apartments) -				
	Location(s) -				
	Survey number(s)				
	Area (Total measurement in Sq.ft.)				
	Built up Area (Total measurement in Sq.ft.)				
	Whether inherited property (Yes or No.)	Details Vide Annexure I	Details Vide Annexure II		
	Date of Purchase in case of self acquired property				
	Cost of Property (in case of purchase) at the time of purchase				
	Any investment on the Land by way of development, construction etc.				
	Approximate Current Market value	Rs.87,00,000/-	Rs.25,00,000/-		
(v)	Others (such as interest in property)	Nil	Nil		
(vi)	Total of Current Market Value of (i) to (v) above	4,42,10,000.00	4,35,00,000.00		

20/12/22

- b) I give herein below the details of liabilities/ dues to public financial institutions and government:-
(Note: Please give separate details of name of bank, Institution, entity or individual and amount for each item)

S. No	Description	Self	Spouse (s) Name (s) Raj Kumari Sinha	Dependent 1 HUF	Dependent 2 Name	Dependent 3 Name
(i)	<u>Loan dues to Bank/ Financial Institution(s)</u>					
	Name of Bank or FI	Nil	Nil			
	Amount outstanding					
	Nature of loan					
	Loan or dues to any individuals/ Entity other than mentioned in (i) above.					
	Name(s)	Nil	Nil			
	Amount outstanding					
	Nature of loan					
	Any other Liability	Security Deposit Recd from HDFC Rs.43500/-	Security Deposit Recd from HDFC Rs.43500/-			
	Grand total of liabilities	Rs.43500/-	Rs.43500/-			
(ii)	<u>Government Dues:</u>					
	Dues to departments dealing with government accommodation	Nil	Nil			
	Dues to departments dealing with supply of water	Nil	Nil			
	Dues to departments dealing with supply of electricity	Nil	Nil			
	Dues to departments dealing with supply of Telephones/ Mobiles	Nil	Nil			
	Dues to departments dealing with government transport (including aircrafts and helicopters)	Nil	Nil			
	Income Tax Dues	Nil	Nil			
	Wealth Tax Dues	Nil	Nil			
	Service Tax Dues	Nil	Nil			
	Municipal/Property Tax Dues	Nil	Nil			
	Sales Tax Dues	Nil	Nil			
	Any other Dues					
	Grand total of all Govt. dues	Nil	Nil			

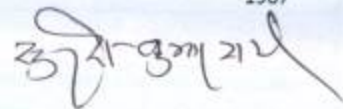
23/12/21

(7). Details of profession or occupation:

- a. Self....Politician.....
b. Spouse....Business.....

(8). My educational qualification is as under

DEGREE	SCHOOL/UNIVERSITY	YEAR OF PASSING
Matriculation	Parsa High School, Parsa	1964
	BSEB, Patna	
Pre University	Rajendra College, Chhapra	1965
	B R A Bihar University	
Deploma in Automobiles	Patna Polytechnic, Patna	1967



(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1	Name of the candidate	Sh./Smt./Kum. Suresh Kumar Sharma				
2	Full postal address	Raj Bhawan, Chakkar Maidan, Ps-Kazi Mohammadpur, Muzaffarpur				
3	Number and Name of the constituency and state	94, Muzaffarpur				
4	Name of the Political party which set up the candidate (otherwise write 'Independent')	Bhartiya Janta Party				
5	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NIL				
	(b) Total number of Pending cases where the court (s) have taken cognizance	1				
6	PAN of	Year for which last Income Tax Return filed	Total Income Shown			
	(a) Candidate:- Suresh Kumar Sharma, PAN: AEIPK7037B	2014-15	1714363/-			
	(b) Spouse:- Raj Kumari Sinha, PAN: AIGP56286A	2014-15	1323601/-			
	(c) Dependents:- Suresh Kumar Sharma HUF, PAN: AAKHS6461F	2013-14	1025560/-			
7	Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Assets (Total Value)	Rs. 73,85,352.41	Rs. 74,30,271.30	Rs. 67,24,116.19		
B.	Immovable Asset					
	(i) Purchase Price and Development Cost of Immovable Property (Total value)	Rs.9166017/-	Rs.3293959/-			
	(ii) Approximate Current Market Price of Asset (Total Value)	Rs.4,42,10,000/-	Rs.4,35,00,000/-			
8	Liabilities					
	(i) Government dues (Total)	NIL	NIL	NIL		
	(ii) Loans from Bank, Financial Institutions and others (Total)	Rs.43,500/-	Rs.43,500/-	NIL		
9	Highest educational qualification: Diploma in Automobiles					

VERIFICATION

I, the deponent above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;

(b) I, my spouse or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above

Verified at.....this the.....day of.....201.....

सुरेश कुमार शर्मा

SURESH KUMAR SHARMA
S/O RAM LALIT SHARMA
RAJ BHAWAN, CHAKKAR MAIDAN, MUZAFFARPUR

Schedule - I

Deposits with Banks:

Name of the Banks	SB A/c No.	Balance as on 31.03.2016
CBI, Kalambagh Road, Muz	3085832520	Rs 20,237.00
HDFC Bank, Muz	3441000012190	Rs 5,011.00
SBI, Patna	20015881562	Rs 1,04,867.00
CBI, Kalambagh Road, Muz	1624420328	Rs 4,260.00
		<u>Rs 1,34,375.00</u>

Schedule - II

Shares in Indian Companies

North Bihar Agro Agencies Pvt. Ltd.	Rs 1,87,000.00	
Rajiv Automobiles Pvt. Ltd.	Rs 9,10,000.00	
North Bihar Infrastructure Pvt Ltd	Rs 6,91,500.00	
Reliance Power	Rs 6,880.00	Rs 17,95,380.00

Mutual Funds:

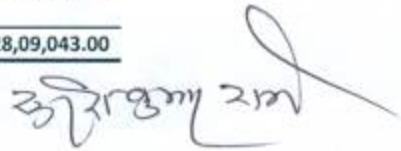
Franklin Templeton	Rs 1,95,000.00	
HDFC SIP	Rs 2,85,000.00	
Reliance	Rs 1,90,000.00	Rs 6,70,000.00
		<u>Rs 24,65,380.00</u>

Schedule - III

Other Assets

Laptop & Computer Set	Rs 90,000.00	
Revolver	Rs 30,000.00	
Rifle	Rs 44,288.00	
House Hold articles	Rs 45,000.00	
		Rs 2,09,288.00

GRAND TOTAL Rs 28,09,043.00



RAJ KUMARI SINHA**Schedule - IV****Deposits with Banks:**

Name of the Banks	SB A/c No.	Balance as on 31.03.2016
SBI,ADB,Muz	10451085862	Rs 4,294.00
Indian Bank,Muz	525201622	Rs 3,758.00
HDFC Bank,Muz	3441000007806	Rs 1,17,541.00
		<u>Rs 1,25,593.00</u>

Schedule - V**Shares in Indian Companies**

North Bihar Agro Agencies Pvt.Ltd.	Rs 2,68,000.00	
Rajiv Automobiles Pvt. Ltd.	Rs 5,05,000.00	
Reliance Power	Rs 6,880.00	Rs 7,79,880.00

Mutual Funds:

Axis Long Term	Rs 1,95,000.00	
Franklin India Prima Fund	Rs 99,173.00	
Franklin India Taxshield Fund	Rs 1,95,000.00	
HDFC Equity	Rs 96,160.00	
HDFC Top 200	Rs 1,48,234.00	
HDFC Tax Sever	Rs 1,95,000.00	
IDFC Prima Fund	Rs 1,55,000.00	
ICICI Pru Infrastructure	Rs 97,224.00	
ICICI Pru Focus	Rs 1,85,000.00	
Reliance Vision	Rs 91,255.00	
SBI Magnum	Rs 54,352.00	
SBI Magnum	Rs 1,25,000.00	
SBI Magnum Midcap	Rs 1,42,910.00	Rs 17,79,308.00
		<u>Rs 25,59,188.00</u>

Schedule - VI**Financial Instruments**

PPF	Rs 23,000.00	
LIC Sum Assured	Rs 4,00,000.00	<u>Rs 4,23,000.00</u>

GRAND TOTAL Rs 31,07,781.00

30/3/2016

RAJ KUMARI SINHA
RAJ BHAWAN, CHAKKAR MAIDAN, MUZAFFARPUR

Details of Immovable Property

i Agriculture Land								
	Location	Survey Number	Area	Whether Inherited Property (Yes/No)	Date of Purchase	Cost of Land	Development	Current Market Value
a	Khalilpur	154, 152, 153/531, 144, 154/430, 156, 157/158, 145, 147, 151, 149, 150	11.37 acre	No	27.02.1981, 05.08.1977, 29.05.1979, 28.11.2006	12000 19000 20000 54000		Rs 1,10,00,000.00
b	Sahbajpur	453, 454	59 decimal	No	17.02.2003	43000	25000	Rs 7,50,000.00
					TOTAL			Rs 1,17,50,000.00
ii Non Agriculture Land								
a	Chandwari, Chakkar Maidan	631/629	2 katha 2 dhur	No	16.04.1988, 15.10.1996	10000 45000		Rs 25,00,000.00
d	Chak Ahmad	216 (P)	6824 Sq ft	No	09.05.2003	88321		Rs 15,00,000.00
					TOTAL			Rs 40,00,000.00
iii Building (Commercial)								
	Location	Survey Number	Extent (Measure)					Current Market Value
a	Chhoti Saraiyaganj	329(P), 329/571, 344	3288 Sq ft	No	25.07.2002	608501	408499	Rs 56,50,000.00
b	Rasulpur Jilani	10&11	7480 Sq ft	No	02.12.2003	368800	713950	Rs 56,00,000.00
c	Speaker Chowk	76k, 76 kh, 74k, 74kh, 72, 73, 77	3000 Sq ft	No	22.03.1982	46000	117800	Rs 60,00,000.00
e	Chakkar Maidan	582 Ka, Kha	3957 Sq ft	No	08.01.2001			Rs 35,00,000.00
f	Chakkar Maidan	582	1500 Sq ft	No	21.05.1979	42000	228000	Rs 45,00,000.00
					TOTAL			Rs 2,52,50,000.00
iv Building (Residential)								
a	Chakkar Maidan	322	1200 Sq ft	No	27.04.1983	20000	66082	Rs 25,00,000.00
					TOTAL			Rs 25,00,000.00
			G.TOTAL			1374622	1559331	4,35,00,000.00

30/12/2020

SURESH KUMAR SHARMA
RAJ BHAWAN, CHAKKAR MAIDAN, MUZAFFARPUR

Details of Immovable Property

i Agriculture Land							
Location	Survey Number	Area (acars)	Whether Inherited Property (Yes/No)	Date of Purchase	Cost of Land	Development	Current Market Value
Sahbaipur, Bochaha	456,455,549, 620,616	254.5 Dec	No	18-11-1991	40000	5000	Rs 32,00,000.00
ii Non Agriculture Land							
Chak Ahmad	216 (p)	6824 Sq ft.	No	09-05-2003	88320	306680	Rs 15,00,000.00
Chandmari, Chakkar Maidan	631	3520 Sq ft	No	30-03-1988	50000		Rs 25,00,000.00
TOTAL							Rs 40,00,000.00
iii Building (Commercial)							
Location	Survey Number	Extent (Measure)					Current Market Value
a Chhoti Saraiyaganj	329(P), 329/571	3288 Sq ft	No	25-07-2002	606501	408499	Rs 56,60,000.00
	344						
b Rasulpur Jilani	10&11	3960 Sq ft	No	02-12-2003	506300	576450	Rs 56,50,000.00
c Speaker Chowk	79 & 80	3000 Sq ft	No	20-04-1987	1500	1337000	Rs 60,00,000.00
e Chakkar Maidan	582 Ka, (Kha)	12000 Sq ft	No	11-12-1984	61975	242675	Rs 65,00,000.00
f Chakkar Maidan	582	1500 Sq ft	No	14-05-1979	42000	683000	Rs 45,00,000.00
TOTAL							Rs 2,83,10,000.00
iv Building (Residential)							
g Chakkar Maidan	582	1000 Sq ft	No	24-04-1983	24000	62082	Rs 25,00,000.00
h Flat no.401, Nageshwar Colony, F	75, 76	1645 Sq ft	No	30-03-2012	4149464		Rs 50,00,000.00
i Kalambagh Road	322	10 Dhur	No	11-10-1984	6000	145250	Rs 12,00,000.00
TOTAL							Rs 87,00,000.00
G TOTAL					5576060	3766636	Rs. 4,42,10,000.00

387/2120